

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>1/2/93</u>	Mr. Jas Raj Counsel for applicant. Register & Put up in Court for admission on <u>3/2/93</u>. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
<u>3.2.93</u>	Mr. Jas Raj. Counsel for the applicants. Heard. M. P. ^{joining} for/ together is accepted. The applicants are permitted to file a joint petition. M. P. stands disposed of. <i>[Signature]</i> Gopal. Krishna Member (1887)
	Copy sent to the app & up no 1 on Wd <u>1207 & 1208</u> Date <u>16-2-93</u> <i>[Signature]</i> <u>13/2/93</u>